

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD  
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C.A. 511/99.

Dt. of Decision : 08-06-99.

P. Srinivasulu

.. Applicant.

Vs

1. The Director General,  
Archaeological Survey of  
India, Janpath,  
New Delhi-110 001.
2. The Superintending  
Archaeologist, Archaeological  
Survey of India, Hyderabad Circle,  
Hyderabad-500 195.
3. The Superintending Archaeologist,  
Archaeological Survey of India,  
Fort Museum, Chennai.

.. Respondents.

Counsel for the applicant : Mr.G.Prabhakara Rao

Counsel for the respondents : Mr.K.Narakari, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

*R*

..2/-

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(14)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.G.Prabhakara Rao, learned counsel for the applicant and Mr.K.Narahari, learned counsel for the respondents

2. The applicant is son of one Ramulu, who was working as Sweeper in the Museum in Nagarjuna Konda at Vijayapuri South under the control of the Assistant Superintending Archaeologist for Museum, Nagarjuna Konda i.e., R-2. The said Mr.Ramulu died on 7-1-97. It is stated that he has <sup>left</sup> ~~got~~ two daughters and two sons. The daughters are married and they are living with their husbands. The first son is also married and he is living separately with his family. The applicant is second son, who is unemployed and residing with his mother. He has completed Intermediate course. On 8-7-98 his mother submitted a representation addressed to R-1 for compassionate ground appointment by her representation dated 8-7-98 (Annexure-II). It is stated that the said representation is still to be disposed of.

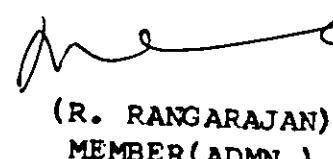
3. This OA is filed praying for a direction to the respondents to consider the case of the applicant for appointment on compassionate ground to any suitable post.

4. The R-1 should dispose of the representation of the mother of the applicant herein dated 8-7-98 (Annexure-II) within a period of 2 months from the date of receipt of a copy of this order.

5. With the above direction the OA is disposed of at the admission stage itself. No costs.

  
(B.S.JAI PARAMESHWAR)  
MEMBER(JUDL.)

8/6/99

  
(R. RANGARAJAN)  
MEMBER(ADMN.)

Dated i The 8th June 1999  
(Dictated in the Open Court)

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Am  
1-6-99